GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:1979 ANSWERED ON:05.08.2010 FAMILY COURTS FOR DIVORCE Jagannath Dr. M.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Madras High Court has decided to make family courts work on weekends hearing cases of divorce;
- (b) if so, the details thereof;
- (c) the total number of divorce cases pending across the country in the family courts; and
- (d) the time by which such court is likely to start working throughout the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MGILY)

- (a) and (b): The information is being collected and the same will be laid on the Table of the House.
- (c): No such data is being maintained centrally.
- (d): Setting up of district and subordinate courts including Family Courts is the responsibility of the State Governments carried out in consultation with the respective High Courts.